

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**CP No.37/2018 in OA No.444/2018**

**This the 05<sup>th</sup> day of July, 2021**

**COROM : Hon'ble Shri Jayesh V. Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)**

Shri Premsingh Devla Damor  
Aged 56 years  
Working as Record Sorter under CWM Office  
Resident at : 794-C, Parsi Colony, Free Land Gunj,  
Dahod, District:389160. .... Applicant

**(By Advocate : Ms. S.S.Chaturvedi)**

**VERSUS**

1. Union of India  
Notice to be served through  
Shri Anil Kumar Gupta or his successor  
General Manager  
Western Railway, Churchgate  
Mumbai 400 020.
2. Shri N.D.Sakywar or his successor  
Chief Works Manager  
Office of the Chief Work Manager  
Western Railway,  
Dahod 389 160. .... Respondents

**(By Advocate : Shri M.J. Patel )**

**O R D E R – ORAL**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

Counsel for the applicant, Ms.S.S.Chaturvedi submits that the Contempt Petition has become infructuous and she does not pressed the same.

**2.** On behalf of the Opponents, (Original respondents) standing counsel,

Shri M.J.Patel is present.

**3.** Considering the submissions of the counsel for the applicant, we drop this Contempt Petition. The contempt proceedings initiated against the Opponents stands dropped. Notices issued to the Opponents stand discharged.

**(A.K.Dubey)**  
**Member (A)**

**(J.V.Bhairavia)**  
**Member (J)**

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